

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:645
ANSWERED ON:27.02.2013
SUPPLEMENTARY LIST OF RESULTS
Abdulrahman Shri

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Union Public Service Commission (UPSC) has declared a supplementary list of the result of Civil Services Examination for the year 2010, 2011 and 2012 in which some candidates have been selected;
- (b) if so, the total number of candidates declared successful and the services allocated to them, year-wise;
- (c) whether the candidates of the supplementary list in the above said examination have joined the services;
- (d) if so, the details thereof and if not, the reasons for the delay in this regard; and
- (e) the time by which the candidates of the supplementary list are likely to join the service?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

- (a): The UPSC has declared a supplementary list of the result of Civil Services Examination (CSE) for the year 2010. For CSE-2011, supplementary list has not been declared by UPSC, so far. Results of Supplementary Lists are declared after completion of service allocation from the main list of the CSE. For CSE-2012, result has not been declared so far.
- (b): A total number of 121 candidates have been declared successful on the basis of supplementary list of CSE-2010 and 15 services have been allocated to 97 candidates.
- (c) to (e): After allocation of service, the dossiers of the candidates have been forwarded to the concerned Cadre Controlling Authorities for issue of offer of appointments to them. The data regarding joining of the candidates of supplementary list is not maintained, centrally.